

IN THE HIGH COURT OF ORISSA, CUTTACK

Realisation of Court Fees received towards NOT READY Certified Copy Applications

Date : 10.06.2022

Sl. No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Type	Reject Status
1	MOHENDRA DALAI	40600/2022	10.06.2022	ABLAPL/5237/2022	10	C	
2	MOHENDRA DALAI	40601/2022	10.06.2022	ABLAPL/5236/2022	10	C	
3	RAMAKANTA PANDA	40602/2022	10.06.2022	ABLAPL/5234/2022	10	C	
4	RAMAKANTA PANDA	40604/2022	10.06.2022	ABLAPL/5233/2022	10	C	
5	P.K. PATRI	40617/2022	10.06.2022	ABLAPL/5221/2022	10	C	
6	S. K. SINGH	40633/2022	10.06.2022	ABLAPL/5297/2022	10	C	
7	S. K. SINGH	40635/2022	10.06.2022	ABLAPL/5294/2022	10	C	
8	D. SAMAL	40646/2022	10.06.2022	ABLAPL/5200/2022	10	C	
9	MAHIMANANDA SWAIN	40658/2022	10.06.2022	ABLAPL/5270/2022	10	C	
10	R. SETHI	40679/2022	10.06.2022	ABLAPL/5305/2022	10	C	
11	I KHAN	40680/2022	10.06.2022	CRLMC/1888/2021	5	U	
12	A.K.NAYAK	40684/2022	10.06.2022	ABLAPL/5271/2022	10	C	
13	S.K.LENKA	40685/2022	10.06.2022	ABLAPL/5271/2022	10	C	
14	M.DAS	40689/2022	10.06.2022	ABLAPL/5336/2022	10	C	
15	M.DALAI	40691/2022	10.06.2022	ABLAPL/5350/2022	10	C	
16	M.DAS	40694/2022	10.06.2022	ABLAPL/5335/2022	10	C	
17	S. A. K. DORA	40702/2022	10.06.2022	ABLAPL/5342/2022	10	C	
18	D.NAYAK	40710/2022	10.06.2022	ABLAPL/5364/2022	10	C	
19	M.DAS	40711/2022	10.06.2022	ABLAPL/5334/2022	10	C	
20	B.R. SENAPATI	40713/2022	10.06.2022	ABLAPL/5378/2022	10	C	
21	MOHENDRA DALAI	40715/2022	10.06.2022	ABLAPL/5349/2022	10	C	
22	K P BEHERA	40716/2022	10.06.2022	ABLAPL/5355/2022	10	C	
23	J.BEHERA	40719/2022	10.06.2022	ABLAPL/5362/2022	10	C	
24	K.K.BHUYAN	40728/2022	10.06.2022	ABLAPL/5383/2022	10	C	
25	DEEPAK KUMAR DAS	40734/2022	10.06.2022	ABLAPL/5386/2022	10	C	
26	L.DASH	40735/2022	10.06.2022	ABLAPL/5387/2022	10	C	

27	L.DASH	40736/2022	10.06.2022	ABLAPL/5388/2022	10	C	
28	N. SAHOO	40743/2022	10.06.2022	FAO/453/2020	10	C	
29	RAMAKANT BARIK	40744/2022	10.06.2022	WP(C)/16984/2020	10	C	
30	RATIKANTA BARIK	40745/2022	10.06.2022	WP(C)/16984/2020	10	C	
				Total	295		